

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ajit Kumar will take up the following case today i.e. on 14th May, 2026 at 2.30 P.M. in Court No. 111 (Cent. Building).

FOR ADMISSION

1. CWJC/4321/2026 DHRUVA KUMAR PREM KUMAR GOVERNMENT ADVOCATE (8)
OTHER MISC. MATTER VS THE STATE OF BIHAR AND ORS UMA SHANKAR
IA-1/2026 ()
MISC

**Patna High Court
Dated, 14th May, 2026**

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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